Declaration of Assets and Liabilities

Year : 2024-25

I,ROHAN, son of HARISH CHANDRA CHAUDHARY, aged 32 years, belonging

to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as

ASSISTANT SECTION OFFICER give herein below the details of the assets

(immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No		Self	Spous Name(S	Dependant -1 Name	Dependant -2 Name	Dependant
(i)	Cash	2000/-		- Nume	Name	Etc. Name
(ii)	Deposits in Banks, Financial Institutions And Non- Banking	SAVINGS-69,438/- FD- 29,59,000/- NBFC - 2,92,518/-				
	Financial Companies					
(iii)	Bonds, Debentures and Shares in companies	N/A				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MUTUAL FUND - 4,37,348/- NSC- 3,10,000/-				
(v)	Motor Vehicles (details of make, etc.)	MOTORCYCLE - YAMAHA FZ-S VERSION-2 (Year - 2015)				
(vi)	Jewellery (give details of weight and value)	N/A				
	Other assets, such as values of claims / interests	N/A				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.



Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	N/A	ame(3)	Name	Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	N/A				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A				
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A				
) (241	N/A				

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding a	
(a)	(i) Loans from Banks	N/A		
	(ii) Loans from financial institutions	N/A		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	N/A		
	(b) dues to departments dealing with supply of water	N/A		
	(c) dues to departments dealing with supply of electricity	N/A		

	(d) dues to departments dealing with telephones	N/A	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N/A	
	(f) Other dues, if any	N/A	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	No Tax Dues (PAN – BUUPR5532B)	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	
	(iii) Sales Tax [Only in case of proprietary business]	N/A	
	(iv) Property Tax	N/A	

C. Personal Detail

PRAN No. :-		110104056422
Gender	:-	M (M/F)
Date of Birth	:-	
		2 0 0 3 1 9 9 2 (DD/MM/YYYY)
Class/Group	:-	
тас, стоир		B (A/B/C)
Cadre	:-	
		BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA

Signature

Name of Employee: ROHAN

Place: PATNA Designation: ASSISTANT SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

Note:

Date: 07.02.2025

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.